

Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial Cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.08.2019

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.07.2019) (3)	No. of new cases Instituted (from 01.07.2019 to 31.07.2019) (4)	Total cases pending in the court (as on 31.07.2019) (5)	No. of cases disposed (from 01.07.2019 to 31.07.2019) (6)	Average No. of days taken to decide the case (7)
1	High Court of Karnataka	2	10	11	1	21 days
Subordinate Court of Karnataka State:						
2	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	860	82	870	72	2years 5months 23 days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	93	11	102	2	3months 15days
4	IV Addl. District and Sessions Judge, Ballari.	335	129	431	33	1year 5 months 5 days
	Total	1288	222	1403	107	I Year 4months 24 days